

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 69/9/HDB/2021
NAME OF THE COMPANY	Healersark Esources Pvt Ltd
NAME OF THE PETITIONER(S)	Orissa Computer Academy
NAME OF THE RESPONDENT(S)	Healersark Esources Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No representation for Operational Creditor.

Registry is directed to issue notice to Corporate Debtor and file proof of service.

List the matter on 22.03.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**